GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:5416
ANSWERED ON:30.04.2002
THEFT OF VEHICLES
MANIBHAI RAMJIBHAI CHAUDHARY;PATY RIPPLE KYNDIAH;RAVINDRA KUMAR PANDEY

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of theft of vehicles registered in Delhi during the last six months, till date, district-wise;

(b) the number of vehicles recovered during the said period;

(c) the reasons for high non-recovery cases;

(d) whether Delhi Police has introduced short message service to check theft of vehicles in Delhi;

(e) whether the Government are contemplating to introduce the said service in other parts of the country too;

(f) if so, the time by which it is likely to be introduced; and

(g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. CH. VIDYASAGAR RAO)

(a) & (b): The number of cases of stolen vehicles registered in Delhi, district-wise, during the period from 1st October, 2001 to 31st March, 2002 and the number of vehicles recovered is given as under:-

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Name of District Number of case registered  No. of Stolen Vehicles recovered


North   198    65
North-West 597    170
Central   241    54
New Delhi  156    48
North-East 237    46
East   423    81
South   882    180
West   470    87
South-West 422    73
Indira Gandhi Airport 1    -


Total   3627    784
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(c): The Main reasons because of which Delhi Police find it difficult to recover a larger number of stolen vehicles are absence of hinterland in Delhi; a large number of exit points which enables the car thieves to quickly move out of territorial limits of Delhi; and re-registration of stolen vehicles out side Delhi.

(d): The S.M. Service launched by Delhi Police mainly facilitates the members of public to find out the current status of their stolen vehicles.

(e) to (g): As `police` and law and order are State subjects, it is essentially for the State Governments concerned to take appropriate decision in the matter.